

5. Sreevardhan (Maharashtra)
6. Palode (Kerala)
7. Peechi (Kerala)
8. Hirehalli (Mysore)
9. Mohitnagar (West Bengal)
10. Kahikuchi (Assam)

In addition to the above centres, the following centres which are financed entirely by the State Governments are also cooperating in the Project :

1. Nileshwar (Kerala)
2. Arsikere (Mysore)
3. Mahuva (Gujarat)
4. Gudiyatham (Tamil Nadu)

The total grant sanctioned for the Project during the Fourth Five Year Plan period amounts to Rs. 54.00 lakhs. A proposal to strengthen the Project further, subject to availability of funds, is under consideration.

Landless Persons Granted Ownership of Land in Madhya Pradesh

3049. SHRI PHOOL CHAND VERMA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of landless persons who were given actual and permanent ownership of land in Madhya Pradesh State during the last two years ; and

(b) the number of Scheduled Caste and Scheduled Tribe Harijans who were benefited by this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). Information is being collected from the State Government and will be placed on the Table of the Sabha.

Membership of Indian Coffee Workers Society Ltd., Delhi

3050. SHRI PHOOL CHAND VERMA : Will the Minister of AGRICULTURE be

pleased to state :

(a) the number of members in Indian Coffee Workers Cooperative Society Delhi ; and

(b) the conditions for obtaining the membership and the number of such workers who are still out of the membership ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) 244.

(b) Conditions governing the membership of the Society are given in the statement.

The number of workers who are still out of the membership is 297.

STATEMENT

Conditions for Membership

Bye-laws

5. No person shall be a member unless :

(a) He is a member of the Society on the day these bye-laws are adopted or

(b) He is workman of the Society and has completed satisfactory and continuous service of one year in the Society ;

(c) His age is more than 18 years ;

(d) He has carried out the provisions of bye-laws No. 16.

6. Every member on admission shall pay Rs. 1/- as admission fee which shall not be refunded in any case.

7. (a) The application for membership shall have to be submitted in writing in prescribed form to the Secretary of the Society.

(b) No member of the Society shall be a member of any Trade Unions or organisations whose aims, objects

are activities are against the interests of the Society.

At the time of admission, each member shall pay the full value of the minimum shares provided that the Managing Committee may relax this condition in deserving cases and allow payment in suitable instalments.

Conditions of Work and Employment of Casual Labourers under Various Ministries

3051. SHRI PHOOL CHAND VERMA; SHRI N. SHIVAPPA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there is any scheme under Government's consideration to regularise the conditions of work and employment of the casual labourer employed under the various Ministries of Government of India ; and

(b) if so, the main features thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) A set of model draft regulations relating to conditions of service of casual labour employed by Central Government undertakings is under consideration in consultation with the Ministries concerned.

(b) The salient features of the scheme are yet to be finally worked out; these are to be finalized in the light of the comments received.

Agricultural Projects Jointly sponsored by F.R.G. and G.D.R.

3052. SHRI P. K. DEO : SHRI ROBIN KAKOTI :

Will the Minister of AGRICULTURE be pleased to state :

(a) the number of agricultural projects jointly sponsored by the Federal Republic of Germany and the German Democratic Republic being operated in India ; and

(b) whether any new agricultural project is being discussed or is under negotiation with the Federal Republic of Germany and the German Democratic Republic ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No agricultural projects in India are being sponsored jointly by the Federal Republic of Germany and the German Democratic Republic.

There are, however, at present four Agricultural Development Projects in operation in India for which technical and material assistance is being received from Government of Federal Republic of Germany. These projects are located at Mandi and Kangra Districts of Himachal Pradesh, Nilgiris Distt. of Tamil Nadu and Almora Distt. of Uttar Pradesh.

No assistance is being received from the German Democratic Republic in the field of agricultural development.

(b) Yes, Sir. The Government of Federal Republic of Germany have been approached for taking up another Indo-German Project in the Chhotanagpur region of Bihar State. The matter is under consideration of the Foreign Government and no final decision has yet been taken.

Procurement of Maize by Government of Manipur for Sale in other States

3053. SHRI N. TOMBI SINGH : Will the Minister of AGRICULTURE be pleased state :

(a) whether arrangements have been made to procure maize by the Government Manipur for sale in other States ;

(b) if so, the quantity of maize to be procured by the Government of Manipur ;

(c) whether such arrangements are not made in the manner in which surplus maize sold in Manipur ; and

(d) whether other States like Bihar have offered to purchase maize from Manipur through the Government of Manipur ?